A. L. SUDERSHAN CONSTRUCTION COMPANY LIMITED

List of Claims received /admitted as on 24-05-2022

	IBBI/IPA-001/IP-P00967 /2017- 2018/11588									
	Interim Resolution Professional									
	KRISHNA PRASAD									
	KALVAKOLANU MURALI									
	My Vyear				NIL					
	(Can) (\\)							CREDITORS		
								OPERATIONAL		2
100.00%										
	guarantees of 14 members as per form C.									
	corporate debtor, and personal						BRANCH	SECUNDERABAD		
	and other current assets of the						AGM ARM	BRANCH		
100.00%	0 Hypothecation of Stocks, receivables,	0	3,54,24,89,959	3,54,24,89,959	Through email	Form C	H.B. CHANDRIKA, Form C	CANARA BANK, ARM	24-05-2022	1
								Financial Creditors		
		ED				Submitted			/Clarification	
share %	Security / cmanis	ADMITT	WALL WOMEN TED	CLAIMED	IATORE	anhmitted.	representative, Sri	Name of the Claimant	Claim	O.I.O
Voting		NOT	AMT ADMITTED	AMT	Mode	Type or	Authorised	Name of the Claimant	Recepit of	2
		AMT				Type of			Date of	

Kalvakolanu Murali Krishna Prasad M.Com., MBA IP (IIIPI) INSOLVENCY PROFESSIONAL IBBI Regn. No: IBBI/PA-001/IP-P00967 /2017-2018/11588